

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.410
IB/277/ND/2022

IN THE MATTER OF:

Bhushan Power & Steel Ltd	...	Applicant
Versus		
A.G. Pipes Pvt. Ltd.	...	Respondent

Under Section 9 of IBC, 2016.

Order delivered on 21.03.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Adv. Gauransh Singh Chauhan
For the Respondent	: Adv. Rakesh Kumar, Adv. Preeti Kashyap, Adv. Ankit Sharma, Adv. Rishabh Arora, Adv. Varun Pandit, Adv. Yash Dhawan

(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **25.04.2024**.

Sd/-
(Court Officer)